

the last three years is about 3.40 lakhs hectares.

(c) and (d). Voluntary Agencies are being associated in the Social Forestry Programmes being implemented in Orissa. The Central Government under the Grants-in-Aids Scheme of the National Wastelands Development Board is providing direct assistance to the Voluntary Agencies for taking up field activities like raising of nurseries, tree planting awareness creation, etc.

Environmental Pollution In Rajasthan

1791. SHRI KAILASH MEGHWAL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the names of industries in Rajasthan causing environmental pollution with their locations;

(b) whether Government have prepared any action plan to check this environmental pollution and minimise health hazards by removing them to safer places or effecting their closure; and

(c) if so, the details thereof and if not the reasons therefor?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROUTRAY): (a) Names of major industries in Rajasthan causing environmental pollution are:

- (i) Bharat Aluminium & Chemicals Ltd., Alwar.
- (ii) Hindustan Copper Ltd., Khetri.
- (iii) Birla Cement Works, Chittorgarh.
- (iv) Udaipur Cement Works, Udaipur.

(b) and (c). The Action plan for pollution control is as follows:

- (i) Industries have been directed to comply with the emission standards as given in their consent conditions on a time bound basis. Legal action is taken against defaulting units.
- (ii) Standards for air pollution industries have been prescribed under the Environment (Protection) Act, 1986.
- (iii) Ambient air quality standards have been prescribed. Ambient air quality monitoring stations have been set up.
- (iv) Promotional measures through incentives, strengthening of institutional mechanism, research and development have been taken up.

[Translation]

Submergence of Forest Area due to Irrigation Projects

1792. SHRI S.C. VERMA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether apprehensions have been expressed in the Seventh Five Year Plan (1985-90) that fifteen lakh hectare of forest area is being destroyed every year; and

(b) the extent of forest area submerged due to implementation of a major and medium irrigation projects?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROUTRAY): (a) An area of 1.34 lakh hectare of forest land has been diverted for non-

forest use from 1985 to March 1990 giving an average annual rate of diversion of forest land for non-forest use in the Seventh Five Year Plan as 26,800 hectares.

(b) An area of 91,023.414 hectares of forest land has been diverted for irrigation projects between May 1985 and July, 1990.

[English]

Infiltration in Indian Ocean

1793 DR VENKATESH KABDE: Will the PRIME MINISTER be pleased to state

(a) the number of instance of infiltration in Indian Ocean by foreign powers during the last one year, and

(b) the steps taken to avoid unauthorised entry in India Ocean?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR RAJA RAMANNA) (a) Under customary International Law and in accordance with the provisions of the Third UN Conference on the Laws of the Seas, ships of all Nations enjoy full freedom of movement on the high seas. Even within the territorial waters (Upto 12 nautical miles from the coast) ships of all Nations enjoy the right of innocent passage. War ships, however, are required to give prior notice before entering the territorial waters of a foreign State.

In view of above though the foreign ships are present in Indian Ocean, their presence can not be termed as infiltration.

(b) Does not arise.

[Translation]

Forest Area in Maharashtra

1794 SHRI HARIBHAU SHANKAR MAHALE: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state

(a) the total area under forests at pres-

ent in Maharashtra;

(b) the minimum area required to be under the green belt and the reasons for depletion if any and the steps taken to fill the gap;

(c) whether a large non-forest area in the State has been included in the records as forest area; and

(d) if so, the details thereof?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROURAY) (a) The recorded forest area in Maharashtra is 63.8 million hectares. The area under forest cover as per assessment made by Forest Survey of India (FSI) using Landsat imagery is 44 million hectares.

(b) According to the National Forest Policy, 1988, there should be minimum of 66.6% area under forests in the hills and 33.3% in plains. Accordingly the required area under forest cover in Maharashtra should be 10.15 million hectares.

Reasons for depletion of the forest area in the state is due to diversion of forest land for non-forest uses like agriculture, human settlements, irrigation and river valley projects, establishments of industries. Also a large forest area is under encroachment. An area of 0.4 million hectares has been diverted for non-forest use between 1951 and 1980.

(c) and (d) According to the information supplied by the State Government, no non-forest area in Maharashtra has been included in the records as forest area.

Strength of Central Government Employees

1795 SHRI HUKUMDEO NARAYAN YADAV: Will the PRIME MINISTER be pleased to state